

**Central Administrative Tribunal  
Principal Bench**

**OA No.1824/2016**

New Delhi, this the 30<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Amit Vashist, age 40 years,  
Regional Provident Fund Commissioner (II),  
Under Ministry of Labour & Employment,  
Shram Shakti Bhawan,  
New Delhi.

...applicant

(By Advocate : Ms. Meenu Mainee)

**Versus**

1. Chairman,  
Central Board of Trustees EPF/  
Minister of Labour & Employment,  
Ministry of Labour & Employment,  
Shram Shakti Bhawan,  
New Delhi.
2. Secretary,  
Ministry of Labour & Employment,  
Shram Shakti Bhawan,  
New Delhi.
3. Chief Vigilance Officer,  
Employees Provident Fund Organisation,  
14, Bhikaji Cama Place,  
New Delhi.
4. Shri Salil Sankar,  
The then Dy. Dir (Vig.) new RPFC II,  
EPFO, Sub Regional Office,  
36, NH 4, Laxmi Complex,  
K.R. Puram (Whitefield),  
Bangalore-560036.

...respondents

**ORDER (ORAL)**

**Mr. Justice M.S. Sullar, Member (J) :-**

At the very outset, the learned counsel for the applicant intends to withdraw the Original Application (OA) at this stage.

2. Accordingly, the OA is, hereby, dismissed as withdrawn, as prayed for. Needless to mention, in case the applicant files a representation in pursuance to the charge-sheet, the same would be decided by the Competent Authority, in accordance with law, before further proceedings in the enquiry.

( V.N. Gaur )  
Member (A)

( Justice M.S. Sullar )  
Member (J)

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